

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 05.01.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No.228/2021 & For Stay IA No. 471/2021	Everest Organics Ltd V Leesa Lifesciences P Ltd & 2 Ors	G Klayan Chakravarthy	Suryanarayana R1 Vipin Warrior R2 Lakshmi Narasimha R3

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By the order of Hon'ble Member (J)

(Chennai Bench)